

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

Company Appeal (AT) (Ins) No. 832 of 2020

IN THE MATTER OF:

Satya Narayan Jhunjunwala

...Appellant

Versus

Supriyo Kumar Chaudhuri & Ors.

...Respondents

Present: -

**For Appellant: Mr. Malak Bhatt, Mr. Jayant Mehta, Mr. Gautam Singh and
Mr. Abhijeet Sinha, Mr. Udhav Nanda, Advocates**

**For Respondent: Mr. Ramji Srinivasan and Mr. Ritin Rai, Sr. Advocates with
Indranil Ghosh, Mr. Palzar Moktan and Mr. Swati Dalmia,
Mr. Orijit Chatterjee, Ms. Ojasa Arya, Ms. Rajshree
Choudhary, Ms. Shivkrit Rai and Mr. Akash Yadav,
Advocates for R-1.**

Mr. Aman Singhania, Advocate for R-2.

With

Company Appeal (AT) (Ins) No. 846 of 2020

IN THE MATTER OF:

Ramesh Chander Garg & Ors.

...Appellants

Versus

Supriyo Kumar Chaudhuri & Ors.

...Respondents

Present: -

**For Appellant: Mr. Neeha Nagpal, Mr. Malak Bhatt, Mr. Abhijeet Sinha,
Mr. Gautam Singh and Supriyo Gole, Advocates**

**For Respondent: Ramji Srinivasan, Sr. Advocate with Mr. Indranil Ghosh,
Mr. Swati Dalmia Mr. Palzar Moktan, Mr. Yash Tandon Mr.
Orijit Chatterjee, Ms. Ojasa Arya, Ms. Rajshree
Choudhary, Ms. Shivkrit Rai and Mr. Akash Yadav,
Advocates for R-1.**

Mr. Aman Singhania, Advocate for R-2

O R D E R

(Virtual Mode)

04.03.2021

Learned Counsel for the Appellant in C.A. (AT) (Ins) No. 846 of
2020 concluded his arguments.

At request of Ld. Sr. Counsel for the Respondent No. 1, the matters are adjourned.

Parties may file their Written Submissions not exceeding three pages together with relevant citations within 10 days.

Let these matters be fixed 'For Hearing' on **12th April, 2021 at top of the list.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Kanthi Narahari]
Member (Technical)**

SC/Kam.